

DIVISION BENCH

ITEM NO.159

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.335/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

| | |
|----------------------------|----------------------------------------------------------------------------------------------|
| NAME OF THE COMPANY | RFL INFRASTRUCTURES PVT LTD V/S M/S AISHWARYA CITY PLANNER PVT LTD & ORS. |
| UNDER SECTION | 241/242 OF COMPANIES ACT 2013 |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 13th June, 2024.

**-Sd-
(Court Officer)**

2nd May, 2024

*Avaneesh Kumar Singh
(Stenographer)*